

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.2854

TO BE ANSWERED ON THE 15TH MARCH, 2016/PHALGUNA 25, 1937 (SAKA)

VEHICLE CHALLAN

†2854. SHRI LALLU SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of challans issued to vehicle owners by the Delhi Police and the amount collected during the last two years;
- (b) the increase in issuing challans to vehicle owners registered during the oddeven scheme in Delhi;
- (c) whether the amount collected through challans are also utilised for creating social awareness; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a): As reported by Delhi Police, the details of prosecution and amount collected by Delhi Police from traffic challans during the last two years and the current year (upto 29.02.2016) are as under : -

Year	Number of Challan	Amount collected
2014	43,67,793	Rs. 71,04,97,500/-
2015	34,11,270	Rs. 64,53,21,800/-
2016 (upto 29.02.16)	4,45,003	Rs. 9,22,99,400/-

(b) The details of the challans issued by Transport Department of NCT of Delhi and Delhi Police during the period of 01.01.2015 to 15.01.2015 and 01.01.2016 to 15.01.2016 (during the period of odd-even scheme) are as under: -

Period	Number of Challans issued by Transport Department, GNCT of Delhi	Number of Challans issued by Delhi Police
01.01.2015 to 15.01.2015	7002	206441
01.01.2016 to 15.01.2016	8827	106822

(c) & (d): Delhi Police has reported that the amount collected by them through challans is deposited in the head of account "Major Head 0041, taxes on vehicles, 101-1MV (Fee & Fine)" of the Transport Department, GNCT of Delhi. Transport Department, GNCTD has informed that they remit the revenue collected into the Government Revenue Account of Delhi Government.
